

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 103

(IB)-967(PB)/2018

**CA-1058/2019, CA-2239/2019, CA-2877/2019,
IA-2086/2020, IA-2090/2020, IA-3272/2022, IA-4775/2020,
IA-6039/2022, CA-1058/2020, IA-1262/2023**

IN THE MATTER OF:
SGM Webtech Pvt Ltd

... **Applicant/Petitioner**

Versus

Boulevard Projects Pvt Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 31.05.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Abhishek Anand, Adv. Karan Kohli, Adv.
Ishaan D. in IA-6039/2022, IA-1058/2020

For the Discharge RP : Adv. Pankaj Aggarwal, Adv. Shashwat Srivastava

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-1058/2019, CA-2239/2019, CA-2877/2019, IA-2086/2020, IA-2090/2020, IA-3272/2022, IA-4775/2020, IA-6039/2022, CA-1058/2020, IA-1262/2023: List on 06.06.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**